

HIGH COURT OF JHARKHAND

DETAILS OF ALLOTMENT RECEIVED FOR THE FINANCIAL YEAR 2016-17, EXPENDITURE OF THE 2nd QUARTER AND BALANCE AVAILABLE AS ON 30/09/2016.

Sl. No.	SUB-HEAD	ALLOTMENT (2016-17)	EXPENDITURE ON 2 nd QUARTER	BALANCE AVAILABLE
1	PAY & CLA	49,87,30,000	10,49,84,821	25,20,91,533
2	OFFICE EXPENSES	2,45,00,000	34,11,998	1,71,59,460
3	FUEL & MAINTENANCE OF MOTOR CAR	45,00,000	8,81,401	28,25,200
4	FUEL FOR GENERATOR	6,75,000	1,57,644	2,92,967
5	WARDI	8,25,000	2,03,725	5,42,125
6	ELECTRICITY	70,00,000	25,36,437	15,61,551
7	TELEPHONE	51,20,000	8,46,213	34,62,658
8	MACHINE & EQUIPMENT	60,00,000	4,49,948	51,74,781
9	RENT, RATE & TAXES	1,10,000	Nil	1,10,000
10	PUBLICATION PRINTING	83,20,000 2,75,00,000	18,08,875 Nil	56,31,130 2,75,00,000
11	LIBRARY	40,00,000	10,32,084	29,67,916
12	LEGAL EXPENSES	3,00,000	44,000	1,78,000
13	SUMPTUARY	20,00,000	7,56,210	12,07,205
14	T.A.	40,00,000	11,12,716	23,66,827
15	L.T.C./H.T.C.	1,00,00,000	4,39,431	72,70,481
16	CONTRACTUAL ALLOWANCE	67,44,000	3,60,000	60,24,000
Total→		61,03,24,000		

E-COURTS PROJECT

Sl. No.	SUB-HEAD	ALLOTMENT (2016-17)	EXPENDITURE ON 2 nd QUARTER	BALANCE AVAILABLE
1	CONTRACTUAL ALLOWANCE	1,66,56,000	Nil	1,66,56,000
2	OFFICE EXPENSES	1,00,00,000	5,19,851	93,25,785
3	MACHINE & EQUIPMENT	3,20,00,000	48,97,557	2,71,02,443
Total→		5,86,56,000		

E

A.R.-cum-Court Officer/ Protocol Section

A.R./S.O., Accounts (Establishment)

A.R./S.O., Judges Library

A.R./S.O., Rules & Statistical

A.R./S.O., Legal Cell

A.R./S.O., Stationery

A.R./S.O., Appointment

Pleased find placed below copy of letter no.29/B.T.E.-10/2016-17/569/Budget dated 30.09.2016 from the Principal Secretary to the Government, Finance Department, Ranchi regarding submission of revised estimated budget for the financial year 2016-17 and budget estimate for financial year 2017-18.

Accordingly, the A.R-cum-Court Officer and A.R/S.O of Accounts Establishment Section, Judges Library, Rules & Statistical Department, Legal Cell, Stationery Department and Appointment Section of this Court are requested to furnish:-

1. The tentative expenditures to be incurred in the end of the current financial year 2016-2017 so that revised budget estimate may accordingly be placed;
2. The tentative expenditures to be incurred during the financial year 2017-2018 so that general budget estimate for the financial year 2017-2018 may be prepared;

The Accounts (Establishment) Department is also requested for furnish details of employee, staff grant-in-aid and employees on contractual basis in form-3(<http://172.16.20.15/judgetjhr>) [(para 9(i));

The Accounts (Establishment) Department is also requested to furnish the details of vehicles with user's name and tentative cost of expenditure vehicle-wise [para 9(vi)];

The Accounts (Establishment) Department is also requested to furnish the details of Telephone Number with its place of installation/ Mobile Number with user's name and tentative cost of Telephone/ Mobile wise [para 9(vii)];

The Assistant Registrar-cum-Court Officer is requested to furnish the details of tentative cost of fuel required for each vehicle during the year 2016-2017 [para 9 (vi)];

The Assistant Registrar/ In charge of the Appointment Section is also requested to intimate about the number of Judicial Officers, posted at this Court who will be entitled for leave encashment during the financial year 2017-2018.

The aforesaid report may be made available to the Accounts General Department latest by 26/10/2016.

Assistant Registrar

Accounts General Department